

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Appeal (SJ) No.983 of 2015**

Dev Kumar

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.... .... .... Appellant

*Versus*

The State of Jharkhand through C.B.I.

.... .... Respondent

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellant

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: Mr. Dharendra Kr. Prasad, Advocate

For the C.B.I.

: Mr. B. K. Prasad, Advocate

**Order No.03 Dated- 07.07.2020**

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal six weeks after the lockdown period is over.

Animesh/

**(Anil Kumar Choudhary, J.)**